

IC Textiles Limited
List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
(Pursuant to claims received and updated as on September 02, 2022)

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	TDS Ward 74(4)	Income Tax Department	28-04-2022	6,23,830	6,23,830	Unsecured	No	NA	-	NA		-	
2	Sales Tax, VAT and CST (Unit 45, Vadodara)	Gujarat Sales Tax	29-04-2022	62,68,01,384	62,68,01,384	Unsecured	No	NA	-	NA		-	
2				62,74,25,214	62,74,25,214				-			-	